

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.44 (11)(a)-HC/2018/18570

Dated, Agartala, the 24<sup>th</sup> November, 2018

**NOTIFICATION**

In exercise of the powers conferred under sub-rule (5) of Rule 5 of The Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Service) Rules, 2014, His Lordship, Hon'ble the Chief Justice of the High Court has been pleased to reconstitute the High Court's Monitoring Committee for an overall monitoring of the process of recruitment of all categories of employees of the District Courts' Ministerial Establishment as follows:

Hon'ble the Chief Justice	Chairperson.
Hon'ble Mr. Justice S.Talapatra	Member
Hon'ble Mr. Justice A.Lodh	Member

2. This is issued with immediate effect in supersession of all earlier orders issued in this regard and until further order

By order

Sd/-

(S.G.Chattopadhyay)  
Registrar General

No.F.44(11)(a)-HC/2018/18571-609 Dated, Agartala, the 24<sup>th</sup> November, 2018  
Copy to:

1. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship, Hon'ble Mr. Justice S.Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to His Lordship, Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship.
4. The LR & Secretary, Law, Government of Tripura, Agartala for information.
5. **The District & Sessions Judge**, South Tripura Judicial District at Belonia/ Gomati Judicial District at Udaipur/ West Tripura Judicial District at Agartala/ North Tripura Judicial District at Dharmanagar/ Unakoti Judicial District at Kailashahar/ Khowai Judicial District at Khowaj/ Dhalai Judicial District at Ambassa/ Sepahijala Judicial District at Sonamura for information and necessary action.
6. The Judge, Family Court, Agartala, Kailashahar and Udaipur for information and necessary action.

7. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala for information.
8. The Registrar (Vigilance), High Court of Tripura, Agartala for information and necessary action.
9. The Member Secretary, Tripura State Legal Services Authority, Melarmath, Agartala for information.
10. The Registrar (Judicial), High Court of Tripura, Agartala for information and necessary action.
11. The Registrar (Admn. P & M), High Court of Tripura, Agartala for information and necessary action.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. The Deputy Registrar (Admn.), High Court of Tripura, Agartala for information and necessary action.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. All Assistant Registrars, High Court of Tripura, Agartala.
17. The System Analyst, for uploading the notification in the official website of the High Court of Tripura, Agartala forthwith.
18. The Superintendents, Establishment Section, High Court of Tripura, Agartala.
19. Concerned file.

  
24.11.18  
(S.G. Chattopadhyay)  
Registrar General